

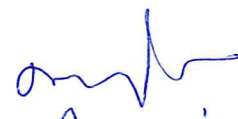

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 73/BB/17	-	For Hearing	Rule 6 of IB	NLMK India Service Centre Pvt Ltd Vs Universal Power Transformers Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. RNSP Acharya, Advocate for Applicant (9816120488) 
2. Rachit Devgun Advocate for Applicant (9810654154) 

Counsel for petitioner is present. He has filed memo along with consent letter of IRP. Counsel for petitioner has not collected the notice prepared by the Registry for service on the respondent. Again, notice is ordered to the respondent and counsel for petitioner is directed to collect the same from the Registry and serve on the respondent.

List it on 02.11.2017.


MEMBER (J)